## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S)

: R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. Ashwini comsel for resp T. T. Revichland al fr Mh

## **ORDER**

Counsel for petitioner present. Proxy representing the senior counsel for respondent present stating that the senior counsel could not attend before the Adjudicating Authority as he is held up at the High Court of Madras and prayed time for making submissions. Counsel for petitioner stated that there is a chance of settling the matter between the parties. Time extended at request. Put up on 28.11.2017 at 10.30 A.M.

- 2d-

K Anantha Padmanabha Swamy Member (Judicial)